

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.10.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3887 of 2022 in Comp. App. (AT) (Ins.) No. __ of 2022	Om Prakash Pandey Vs. Aditya Kumar Tiberwal Resolution Professional of Balaji Forest Products Ltd. & Ors.	Subhashish Bhowmick
2.	I.A. No. 3894 of 2022 in Comp. App. (AT) (Ins.) No. __ of 2022	The State, Government of NCT of Delhi Through Commissioner, Department of Tarde & Taxes Vs. Krishna Chamadia & Ors.	M.L. Garg

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Assistant Registrar